

Kannada language have been released to Central Institute of Indian Languages (CIIL), Mysore each financial year since 2011-2012, by this Ministry which are as follows:-

(₹ in lakhs)	
Financial Year	Funds released
2011-12	0.54
2012-13	2.18
2013-14	2.18

Further, during 11th Plan, University Grants Commission (UGC) has released an amount of ₹ 75.00 lakhs for setting up of a Centre for Classical Language of Kannada to the Central University of Karnataka.

(c) The State Government of Karnataka (Department of Kannada, Culture and Information) is already seized of the matter and had written to this Ministry for according autonomous status to the centre and to locate the Centre of Classical Studies in Kannada at Bengaluru at par with the Central Institute of Classical Tamil (CICT) at Chennai. The Chief Secretary to the Government of Karnataka had also written a letter stating that the Government of Karnataka has already identified 3.00 acres of land in the Bangalore University Campus and the Government is willing to make available this land free of cost. The Government of Karnataka has now again written a letter on 2nd July, 2014 stating that pending construction of new complex, the Bangalore University has agreed to provide 3000 sq. ft. space for starting the centre immediately.

Stepping up of pay of teachers in Delhi

1255. SHRI ARVIND KUMAR SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the orders/circulars issued by the Education Department, Government of NCT of Delhi to deal with the cases of stepping up of pay of senior teachers *w.r.t.* that of direct recruit junior teachers in various schools;

(b) the number of such pending cases in respect of Government aided schools falling in zone-28, school-wise;

(c) by when these cases of teachers in aided schools under that zone shall be cleared and their pay stepped up and arrears paid; and

(d) the instructions issued to school principals/HOS of aided schools where such cases have not been settled, till date?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) The Government of NCT of Delhi has informed that the cases of stepping up of pay of senior teachers with respect to that of direct recruit junior teachers in various schools are settled in accordance with the instructions issued from time to time by Ministry of Finance, Department of Expenditure. At present, no such cases of stepping up of pay of teachers are pending in the said zone.

(c) and (d) Do not arise.

Harassment of SC/ST students

1256. DR. BHALCHANDRA MUNGEKAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the steps the Ministry plans to take to reduce/remove harassment of various kinds caused to SC/ST students in the institutions of higher learning; and

(b) the time-frame for taking such steps?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) The Ministry of Human Resource Development have taken several initiatives to check the incidents of harassment of all students, including the Scheduled Castes and Scheduled Tribes, in the higher educational institutions of the country. Major initiatives are listed below:

- (i) UGC (Promotion of Equity in Higher Education Institutions) Regulations, 2012 and UGC (Grievance Redressal), Regulations, 2012 : These two Regulations of the UGC intend to give effect in letter and spirit to the provisions of the Constitution and other Statutory provisions and policies for prevention of discrimination on the grounds of caste and to safeguard the interests of the students belonging to the Scheduled Castes and Scheduled Tribes. The Regulations also seek to provide for advancement of Scheduled Caste and Scheduled Tribe students through setting up of Equal Opportunity Cells in each Higher Educational Institution. The UGC also provides financial assistance to establish the Centre for Study of Social Exclusion and Inclusive Policy to support focused research on the issue of social exclusion related to dalits, tribals and religious minorities.
- (ii) Equal Opportunity Centres: In order to make the colleges more responsive to the needs and constraints of the disadvantaged social groups, the University Grants Commission is giving Financial assistance to all Colleges/Universities which have been included under Sections 2(f) and 12B of the UGC Act, 1956 to establish Equal Opportunity Centres. The aim and objective of this Scheme